

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. 11 of 2012 in Appeal No.97 of 2011

Dated : 8th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Gujarat Urja Vikas Nigam Ltd. & Anr. Appellant(s)

Versus

Hindustan Chemicals Co. & Anr. Respondent(s)

Counsel for the Appellant(s): Mr. G. Ramachandran & Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Sushit Pushkar & Mr. Anchit Oswal.

ORDER

Written submissions have been filed by both the parties.

Post the matter for making submission on **15th April, 2013** before the Special Bench.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ss/vt